

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**

**PRINCIPAL BENCH**

**(IB)-458(PB)/2017**

**IN THE MATTER OF:**

**Kailash Nath Projects Pvt. Ltd.**

**.....Petitioner**

**v.**

**Affinity Beauty Saloon Pvt. Ltd.**

**.....Respondent**

**SECTION : UNDER SECTION 7**

**Order delivered on 14.11.2017**

**Coram:**

**CHIEF JUSTICE M.M. KUMAR**

**Hon'ble President**

**Deepa Krishan**

**Hon'ble Member (T)**

**For the Petitioner(s):**

**Mr. K. Dutta & Ms. Prachi Johri, Advocates**

**For the Respondent(s) :**

**Mr. Rahul Mukherjee, Advocate**

**ORDER**

For order, see (IB)-457(PB)/2017.

14.11.2017

Vineet